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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.426/BB/2018	For hearing	Sec 252	M/s Neuro Products (India) Pvt Ltd	V Sreedharan & Associates, PCS	ROC	(ROC report not received)

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

25] DEVIKA SATHYANARAYANA  
96206 98482.

Neuro Products  
(India) Pvt Ltd.  
*[Signature]*

RESPONDENT/s :

**ORDER**

Heard Ms. Devika Sathyanarayana, Learned Counsel for Petitioner.

ROC report is still awaited. ROC is directed to file reply before the next date of hearing.

Post the case on 10.09.2018.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)